

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3983  
ANSWERED ON:20.04.2005  
PROJECTS UNDER CRF IN KARNATAKA  
Siddeswara Shri Gowdar Mallikarjunappa

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the State Government of Karnataka had sent proposals/projects to be taken up in Davangere, Karnataka under the Central Road Fund;
- (b) if so, the details thereof;
- (c) the funds sanctioned/released to Karnataka under the Central Road Fund to Davangere in 2004-05;
- (d) if not, the reasons therefor; and
- (e) the time by which the funds for the projects are likely to be sanctioned/released?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA)

(a) : Yes, Sir.

(b) to (e) : Six Central Road Fund (CRF) proposals for Davangere district costing Rs. 2.40 crore have been received from the State Government of Karnataka. These have been approved for Rs. 2.40 crore during the year 2004-05. Funds for sanctioned CRF works are released from time to time based upon Utilisation Certificates furnished by the State Government.